NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

..... PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/142/2016 : SACMI COOPERATIVE MECCANICI IMOLA NAME OF THE PETITIONER(S) SOCIETA COOPERATIVA NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

K. Gawthern Kuman M. Swicharan Rangarayan. Athiban Vijary

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ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for respondents was not present on several occasions and even today they are absent. Counsel for petitioner has filed a memo praying the leave of this Tribunal to withdraw the petition. The memo is taken on record. Counsel for petitioner is permitted to withdraw the petition. Therefore, the matter is closed as withdrawn.

K Anantha Padmanabha Swamy Member (Judicial)

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